

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 25.07.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>Company Petition IB/386/9/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Gowthami Infratech Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Orissa Concrete Industries</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Gowthami Infratech Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**Present:** Ld. Counsel Mr. Saswat Kumar Acharya along with Mr. Jaish Joshi, Ms. Nikhita Guduru and Mr. Sharath Chandupatala for the Operational Creditor.

Ld. Counsel Mr. M. Maharshi Viswaraj for the Corporate Debtor.

Ld. Counsel for the Corporate Debtor has not submitted written submissions.

**For orders, matter is adjourned to 21.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**